

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 2038/2024

H S LOKESH

Petitioner(s)

VERSUS

THE LAND ACQUISITION OFFICER AND ASSISTANT COMMISSIONER &
ANR. Respondent(s)

WITH

Diary No(s). 34074/2023 (IV-A)

Diary No(s). 34191/2023 (IV-A)

Diary No(s). 34727/2023 (IV-A)

FOR CONDONATION OF DELAY IN FILING ON IA 17713/2024

FOR APPLICATION FOR SUBSTITUTION ON IA 17717/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION
FOR SETTING ASIDE THE ABATEMENT ON IA 17720/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 17722/2024

IA No. 17720/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 17717/2024 - APPLICATION FOR SUBSTITUTION

IA No. 17713/2024 - CONDONATION OF DELAY IN FILING

IA No. 17722/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 2048/2024 (IV-A)

SLP(C) No. 3143/2024 (IV-A)

Diary No(s). 34302/2023 (IV-A)

IA No. 16045/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 16044/2024 - APPLICATION FOR SUBSTITUTION

IA No. 16043/2024 - CONDONATION OF DELAY IN FILING

IA No. 16047/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS

IA No. 16046/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 2051/2024 (IV-A)

SLP(C) No. 2043/2024 (IV-A)

SLP(C) No. 2050/2024 (IV-A)

SLP(C) No. 2039/2024 (IV-A)

SLP(C) No. 2040/2024 (IV-A)

SLP(C) No. 3142/2024 (IV-A)

FOR ADMISSION and I.R.

SLP(C) No. 2046/2024 (IV-A)

Diary No(s). 34535/2023 (IV-A)

contd...

IA No. 18083/2024 - CONDONATION OF DELAY IN FILING
IA No. 18085/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 18084/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 2049/2024 (IV-A)

SLP(C) No. 3107/2024 (IV-A)

SLP(C) No. 2041/2024 (IV-A)

Diary No(s). 34716/2023 (IV-A)

IA No. 14458/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

Diary No(s). 34741/2023 (IV-A)

SLP(C) No. 2044/2024 (IV-A)

SLP(C) No. 2045/2024 (IV-A)

SLP(C) No. 2042/2024 (IV-A)

SLP(C) No. 2047/2024 (IV-A)

Date : 26-09-2025 This petition was called on for hearing today.

For Petitioner(s) :

M/S. Nuli & Nuli, AOR

Mr. Dharm Singh, Adv.

Mr. Nanda Kumar Kb, Adv.

For Respondent(s) : Mr. Sudarshan Lamba, AOR

Ms. Samta Pushkarna Mishra, Adv.

Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C)No.2038/2024, SLP(C) No.2048/2024,SLP(C) No.2051/2024,
SLP(C) No. 2043/2024,SLP(C) No. 2050/2024
SLP(C) No. 2039/2024 and SLP(C) No. 2040/2024, SLP(C) No.2046/2024
SLP(C) No. 2049/2024, SLP(C) No. 2041/2024, SLP(C) No. 2044/2024
SLP(C) No. 2045/2024,SLP(C) No. 2042/2024 and SLP(C) No. 2047/2024

Service is complete on common respondent No.1 but none has entered appearance.

Counter affidavit has already been filed by common respondent No.2.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

SLP(C) No. 3143/2024, SLP(C) No. 3142/2024 and
SLP(C) No. 3107/2024

Service is complete on common respondent No.1 but none has entered appearance.

Common respondent No.2 has already filed counter affidavit.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

Diary No(s). 34074/2023 and Diary No(s). 34191/2023

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 is granted four weeks' time for filing counter affidavit.

Service on respondent No.3 has been dispensed with vide Hon'ble Judge in Chambers' order dated 18.7.2025.

List again on 18.11.2025.

Diary No(s). 34727/2023

Service on respondent No.1 has been dispensed with vide Hon'ble Judge in Chambers' order dated 18.7.2025.

Respondent No.2 is granted four weeks' time for filing counter affidavit.

List again on 18.11.2025.

Diary No(s). 34302/2023, Diary No(s). 34535/2023,
Diary No(s). 34716/2023 and Diary No(s). 34741/2023

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 is granted four weeks' time for filing counter affidavit.

List again on 18.11.2025.